

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2003/6517/A

From :- Shri Kaushik Kumar Sharma
Jt. Registrar (Vigilance)
Gauhati High Court
Guwahati.

To,
Smti. Indira Barman
District & Sessions Judge,
Sonitpur, Tezpur.

Dated Guwahati the 6th November, 2019.

Sub: **Permission to remain away from station.**

Ref:- Your letter no. DJ(S) 4824, dtd. 01.11.2019.

Madam,

With reference to the above, I am directed to inform you that you have been granted permission to remain away from station, w.e.f. the evening of 05.11.2019 to the evening of 12.11.2019, as prayed for. You are also accorded permission to use the Govt. allotted vehicle, at your own cost, for the journey from Tezpur to Guwahati Airport. The Addl. District & Sessions Judge, Sonitpur and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/2003/6518/A, dated 6.11.19

Copy to: 1. The Systems Analyst, Gauhati High Court.



JT. REGISTRAR (VIGILANCE)

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